

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

73

C.P No. 34/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Mr. Vikram Satyanarayan Warma
V/s.
M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

Ramresh Gogawad, Adv
i/b Joby Mathew & Associates
For Respondent

(Signature of Ramresh Gogawad)

2) Rahul D. Oak. Advocates for
Petitioner
a/w Siddhesh S. Advocate for
Petitioner
Shetye

(Signature of Rahul D. Oak)
(Signature of Siddhesh S. Shetye)

ORDER

CP 34/241-242/NCLT/MB/MAH/2016

List this matter on 22.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)